

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 17th day of January 2024 at 10.30 a.m
(HYBRID MODE)

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 87/2023 IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	Mr. V Arunagiri

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 459/2023 Delay in refiling IA No. 1441/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	
		WITH		
3	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No. 1442/2023 Delay in refiling IA No. 1443/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	
4	Comp App (AT) (CH) (Ins) No. 461/2023 For Condone Delay IA No. 1445/2023 For Stay IA No. 1444/2023	State Bank of India Vs Dommeti Surya Rama Krishna Saibaba & 2 Ors.	Mr. Pranava Charan	
5	Comp App (AT) (CH) (Ins) No. 462/2023 For Condone Delay IA No. 1446/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	
		WITH		

6	Comp App (AT) (CH) (Ins) No. 463/2023 For Condone Delay IA No. 1447/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) Rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	
7	Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs Mks Constro-Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
9	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023 To implead IA No. 1314/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	Mr, A Karthikeyan
10	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr, A Karthikeyan- R1, R3-R5 Mr. BSV Prakash Kumar- R2

11	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. KR Jinan	Mr. PS Ganesh
12	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. TVS Kumar
13	Comp App (AT) (CH) No. 86/2023	V Sundar Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mysamy- R1, R3-R8
15	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
16	Comp App (AT) (CH) (Ins) No. 237/2021 For Stay IA No 499/2021 To Adv. Hg. IA No. 970/2022	Kenstream Ventures LLP Vs Kotak Mahindra Bank Ltd. & 2 Ors WITH	Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar-R3
17	Comp. App (AT) (CH) (Ins) No. 241/2021 For Stay IA No 509/2021 To Adv. Hg. IA No. 972/2022	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors	Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar-R3

18	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
19	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Ms. Rajashree-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
20	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors.	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan-R2 Mr. P Soma Shekar Reddy- R3
21	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1371/2023 in Comp App (AT) (CH) (Ins) No. 375/2023 IA No. 1146, 1147 &1271/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
2	IA No.1341/2023 in Comp App (AT) (CH) (Ins) No. 376/2023 IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	Mr. Srinivasan MD- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structurals (India) Pvt. Ltd. & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
4	Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors.	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3
5	Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm Pvt. Ltd. Vs PVS Memorial Hospital Pvt. Ltd. & 3 Ors WITH	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra R2 Mr. Pradeep Joy- R4
6	Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd. & 3 Ors	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra R2 Mr. Pradeep Joy- R4

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Review App No. 1/2024 (For Clarification) In Comp App (AT) (CH) No. 99/2023 IA No. 1262/2023	Sterlite Ports Limited & 3 Ors. Vs The Regional Director (Southern Region)	Mr. Anirudh Das	

NOTE:

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3. Video should be switched ON only by the Counsel for the parties/ litigants to a case, when the concerned Item No. is called for hearing. Mic should be UNMUTED only by the party speaking.
4. One device each should be used by the respective Parties.
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8. The appearance slips may be sent at: vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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